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IN THE HIGH COURT OF DELHI AT NEW DELHI

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O.M.P. (COMM) 64/2016 & I.A. 3702/2016 (stay)

NATIONAL HIGHWAYS AUTHORITY OF INDIA

.....Petitioner

Through: Mr. Narendra Hooda, Senior
Advocate with Ms. Neetika
Sharma, Ms. Saloni Jagga &
Mr. Yovraj Singh, Advocates.

versus

EMAS EXPRESSWAY PRIVATE LIMITEDRespondent

Through: Mr. Arun K Verma, Senior
Advocate with Mr. S.K.
Chandwani & Mr. Sameer
Chandwani, Advocates.

CORAM:

**HON'BLE MR. JUSTICE HARISH VAIDYANATHAN
SHANKAR**

ORDER

30.03.2026

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1. The Hon'ble Judge is on leave today.
2. List on 05.05.2026.

BY ORDER

(COURT MASTER)

MARCH 30, 2026/nd